

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 889/1999
MA 844/1999

(8)

New Delhi this the 10th day of November, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Smt. Premvati,
W/O Late Chunni Lal,
No. 5055
Village MOH Mojampura,
Near Jail Chungi,
Saharanpur (UP)

2. Nathu Lal
S/O Late Chunni Lal,
No. 5055
Village MOH Mojampura,
near Jail Chungi,
Saharanpur (UP)

.. Applicants

(By Advocate Shri K.K. Patel)

Versus

1. Union of India,
through the Defence Secretary,
South Block, New Delhi.

2. Director, RVC
Army Head Quarters,
QMG's Branch, West Block-3,
R.K.Puram, New Delhi-110022

3. Commandant
Remount Prashikshan School,
Aur Depot
Remount Training School and Depot
Saharanpur-247001 (UP)

.. Respondents

(By Advocate Shri D.S. Mahendru)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Heard both the learned counsel.

2. This application has been filed by the applicants praying for a direction to the respondents to consider giving an appointment to applicant 2 on compassionate grounds.

3. I have carefully perused the pleadings and the submissions made by Shri K.K. Patel, learned counsel for the applicants and

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Shri D.S. Mahendru, learned counsel for the respondents.

4. Shri K.K.Patel, learned counsel has submitted that letter in the light of Annexure R-1, dated 28.1.1996 in which the respondents have stated that they cannot consider appointing the applicant 2 on compassionate grounds because he is nearly 42 years as on date and is therefore, over aged and since he has no further instructions in the matter, he prays that the case may be allowed to be withdrawn. Further, it is also noticed that the respondents have taken a preliminary objection that the Principal Bench ~~also~~ does not have jurisdiction in the matter.

5. In the above circumstances, OA is dismissed as withdrawn. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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